

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT – IV**

29. CP/383(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.09.2022**

Name of the Parties: Pr. Commissioner of Income Tax 3 Pune  
Vs  
Roc Pune And Suma Infrastructure Pvt Ltd  
SECTION 252(3) OF COMPANIES ACT, 2013

---

**ORDER**

**The Court is convened through Video Conference.**

None present.

List this matter on **12.12.2022**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**Member (Technical)**  
/NP/

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**